

C.P. No. 33/2000  
Apw for order  
on 30-6-00

ke  
29/6

30-6-2000 (49)

None for the applicant.

Notice on C.P. returnable

by 14-8-2000.

N

K

B.S.

(B. N. Sahadur)  
M(A)

RW

(R. G. Vidyasagar)  
MC

Notices issued to  
Applicant/Respondents on  
19/7/2000  
No  
29/7

14/8/2000 - 47

Shri A. S. Wadia for Applicant.  
Shri V. S. Masurkar for  
Respondents.

The notices were issued  
to respondents on 19/7/2000.  
Respondents have since filed  
reply which is taken on  
record. The Respondents  
have taken action as  
per the order. The Counsel  
for Applicant concedes that  
the respondents have  
implemented the order.  
In view of the above,

CP-33/2000 does not  
survive and is dismissed  
accordingly. Contempt fines are  
discharged.

STO.  
N/A

(S. C. Jain)

alip- M(J)

(D. S. Bawle)  
M(A)

dt 14/8/00  
Order/Notice sent despatched  
to respondent(s)  
on 22/8/00  
23/8/00